

Annexure 5

List of Operational Creditors(Govt Dues) belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)															(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Rahul Raichur		3,587,056	-								35 87 056		Amount rejected does not tally with records made available to liquidator	
2	Employees State Insurance Corporation		150,813	150,813											
3	Poonam Khanagwal-Excise & Taxation Officer, Gurugram South, Haryana (GST)		10,287,828	10,287,828											
4	Ranveer Kumar Singh, Regional P.F. Commissioner, Employee's Provident Fund Organisation		14,135,548	14,135,548											
5	Commercial Tax Department, Uttar Pradesh Government		57,565,876	23,026,350								3 45 39 526		Amount admitted to the extent of CD's share in JV as on LCD.	
6	Income Tax Department		121,255,786	121,255,786											
Total			206,982,907	168,856,325								38,126,582	0		